

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/
urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S.
Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.01.2020 (WEDNESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 661 of 2019	Anjani Gases, A Sole Proprietorship Concern. Vs. B.P Projects Pvt. Ltd.	Rohit Sharma	Praveen Kapoor

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. With	Manish Raghav	Saurabh Jain
2.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. With	Manish Raghav	Saurabh Jain

3.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt. Ltd.	Manish Raghav	Saurabh Jain
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For Admission (Fresh Case)

4.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	
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For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt. Ltd & Anr.	Arushi Arora	Nikhil Jain-R1
6.	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt. Ltd.	Monish Panda	S.P. Singh Chawla
7.	Comp. App. (AT) (Ins) No. 1046 of 2019	Prayag Polytech Pvt. Ltd. Vs. Purbanchal Trade and Industries Ltd.	Vipul Ganda	
8.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	Rajesh Banati
9.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj-R1
10.	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	Shailly Dinkar Ankur Kumar- (IRP)
11.	Comp. App (AT) (Ins) No. 1285 of 2019	APL Apollo Tubes Ltd. Vs. Tanisha Scaffolding (India) Pvt. Ltd.	Karan Gandhi	
12.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	
13.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi
14.	Comp. App. (AT) No. 345 of 2019	Chalasani Venkateswara Rao & Ors. Vs. United Telecoms Ltd. & Ors.	Surana	Pawan Upadhayay-R1 Lekha Vishwanath-R2 to R5

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By Order

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Registrar